

**COURT-1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 115 of 2017 &  
IA No. 210 of 2017**

**Dated: 2<sup>nd</sup> August, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**M/s Birla Textile Mills & Ors.**

**Vs.**

**Himachal Pradesh Electricity Regulatory Commission & Ors.**

**.... Appellant(s)**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Mandakini Ghosh  
Mr. Saransh Shaw

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-1  
  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R-2

**ORDER**

Learned counsel for respondent No.2 seeks three weeks more time to file reply. Time to file reply is extended up to 24.08.2017. Other respondents may also file reply on or before 24.08.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 08.09.2017 after serving copy on the other side.

List the matter on **14.09.2017.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**